

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 18, 19 and 20 of 2010

Dated 7th April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 18 of 2010

Dwarikesh Sugar Industries Limited ... Appellant(s)

Versus

U.P. Power Corporation Ltd. & Ors. ...Respondent(s)

Appeal 19 of 2010

Dwarikesh Sugar Industries Limited ... Appellant(s)

Versus

M/s Madhyanchal Vidyut Vitran Nigam Ltd. & Ors. ...Respondent(s)

Appeal 20 of 2010

Dwarikesh Sugar Industries Limited ...Appellant(s)

Versus

M/s Paschimanchal Vidyut Vitran Nigam Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s): Mr. Manoj Kumar Sharma &
Mr. Pradeep Misra for R-1 to 3

ORDER

As agreed by the learned counsel for the parties, post the matters on

20.04.2011.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS